

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 29491/2012

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

JAI PRAKASH @ JAI PRAKASH KHANNA
(with office report)

Respondent(s)

Date : 04/01/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Rajeev Dubey, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner seeks further time
for taking steps for bringing on record the legal
representatives of deceased respondent. Final opportunity of
three weeks is granted.

List again on 29.2.2016.

(PAWAN DEV KOTWAL)

Signature Not Verified

Registrar

Digitally signed by
Hema Joshi
Date: 2016.01.04
17:28:17 IST
Reason: